

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/3062/2020**

This the 24th day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Mohd. Tariq Age: 30 years, S/o Mohd Shafi, R/o Village Jamola, Tehsil Koteranka, District Rajouri.

.....Applicant

(Advocate:-Mr. Suyash Singh Chandel-Not Present)

**Versus**

1. The State of Jammu and Kashmir through its Commissioner/Secretary, Revenue Department, Civil Secretariat, Srinagar/Jammu and 4 ors.

.....Respondents

(Advocate: Mr. Rajesh Thappa, D.A.G.)

**ORDER  
[O R A L]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last listed date also i.e., 04.02.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e., 24.02.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non-appearance of the applicant.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

